

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 2 of 2015
&
IA NOS. 19, 20 & 96 OF 2016**

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vikrant Pachnanda
Mr. Mahesh Agrawal
Mr. Alok Shankar
Ms. Shruti Verma
Mr. Nirnay Gupta for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **07.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**